

GAHC010021962024



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : PIL/12/2024

GITIKA BHATTACHARJYA AND 12 ORS
W/O- SAILEN BHATTA,
D/O- LATE PABITRA BHATTACHARJYA,
R/O- A-1, TULIP VILLA, DAKHIN GAON ROAD, KAHILIPARA, KAMRUP (M),
PIN-781019, ASSAM
OCCUPATION- SOCIAL ACTIVIST, AUTHOR, MANAGING DIRECTOR AT
SAGIVISH DISTILLARIES PVT. LTD.

2: JOYSHREE MUNSHI
W/O- SIDDHARTH SINGHAL

R/O- TOWER C2
FLAT NO- 1005

TULIP GRAND APARTMENTS
OPPOSITE O.P JINDAL GLOBAL UNIVERSITY
SECTOR 35
SONIPAT-131029
HARYANA
OCCUPATION- ASSTT. PROFESOR AT UNIVERSITY AND RESEARCHER IN
SOCIAL PSYCHOLOGY

3: RAJARSHI RANJAN NANDY
S/O- SUJIT KUMAR NANDY R/O- AC 237
STREET NO- 39
ACTION AREA 1
NEW TOWN
KOLKOTA-56
BENGAL

OCCUPATION-AUTHOR
COLUMNIST AN UPASAKA

4: YOGENDRA KHUSHIRAM SHARMA

S/O- KHUSHIRAM SHARMA

R/O- M-55/A
ADANI SAMSARA
GOLF COURSE
EXTENSION ROAD
SECTOR 60
GURGAON-122001
HARYANA

OCCUPATION-SENIORMANAGEMENT POSITION WITH AN INDIAN
SUBSIDIARY OF JAPANESE MULTINATIONAL COMPANY

5: AMIT JUMAR JAIN
S/O- ABHAY KUMAR JAIN

R/O- 19
2ND CROSS
JALADARSHINI LAYOUT

RMV 2ND STAGE
SANJAY NAGAR
BENGALURU -94
KARNATAKA

OCCUPATION-SALES IT H/W

6: DR. EASHA RAMAWAT
D/O- MANOHAR RAMAWAT

R/O- 306
ROMANSQUE
CHIKOTI GARDENS
BEGUMPET
HYDERABAD-16
TELAMGAMNA

OCCUPATION-DOCTOR- OPHTHALMOLOGIST

7: NITIKA SHARMA
D/O- NAVEEN KUMAR SHARMA

R/O- 23
BANK COLONY

NEW JAWAHAR NAGAR
JALANDHAR
PUNJAB.

OCCUPATION- ASTROLOGER

8: RAMANJANEYALU RAMAKRISHNA VALMIKI
S/O- A RAMAKRISHNA

R/O- 47 SUNCITY HERITAGE

NEAR SHABARI NAGAR
KUSUGAI ROAD
HUBLI-23
KARNATAKA

OCCUPATION-DIRECTOR- HIBISCUS NEOTECH PVT.LTD

9: ISHANI BASU RAY
D/O- JAYANTA BASU RAY

R/O- 26/S/A
BLOCK B
NEW ALIPORE
KOLKATA-53
BENGAL

10: PRUTHVI M.E
S/O- EREGOWDA M.P

R/O- 5467
2ND FLOOR
8TH CROSS
KANAK DASA
NAGARA
DATTAGALLI 3RD STAGE
MYSORE-23
KARNATAKA

11: KAPUGANTY VAMSI KIRAN
S/O- SURYA RAO KAPUGANTY

R/O- SHREYAS 15-2-6
BEHIND GRAND BAY HOTEL

BESIDE SAIRAM APARTMENT
MAHARANIPETA

VISHAKAPATNAM-02
ANDHRA PRADESH

12: D.H PAVANKUMAR
S/O- D.S HANUMESH

R/O- 131 A
3RD WARD
MAJOR SANDEEP ROAD
BAGEPALLI-07
KARNATAKA

13: KANDALA ROHINI
D/O- NUTI RAJAGOPAL

R/O- PLOT NO-161
DEFENCE COLONY

SAINIKPURI
P.O- SECUNDRABAD-9

VERSUS

UNION OF INDIA AND 7 ORS
THROUGH SECRETARY , MINISTRY OF CULTURE, GOVT. OF INDIA, 502-C
WING, SHASTRI BHAWAN,
NEW DELHI-01

2:MINISTRY OF TOURISM
GOVT. OF INDIA

THROUGH ITS SECRETARY
CHAIRMAN OF PRASHAD SCHEME

R. NO-109
TRANSPORT BHAWAN
1- PARLIAMENT STREET
NEW DELHI-01

3:ARCHEOLOGICAL SURVEY OF INDIA
THROUGH ITS DIRECTOR GENERAL
DHAROHAR BHAWAN
24 TILAK MARG
NEW DELHI-01

4:THE CHAIRMAN
PM DEVINE SCHEME

SECRETARY
MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION
VIGYAN BHAWAN

ANNEXE
MAULANA AZAD ROAD
NEW DELHI-11

5:THE STATE OF ASSAM
THROUGH ITS CHIEF SECRETARY

GOVERNMENT OF ASSAM
BLOCK-C
3RD FLOOR
ASSAM
SACHIVALAYA
DISPUR
GUWAHATI-06

6:PUBLIC WORKS (BUILDING AND NATIONAL HIGHWAY) DEPTT.
THROUGH ITS SPECIAL COMMISSIONER AND SPECIAL SECRETARY TO
THE GOVT OF ASSAM
BLOCK B
GROUND FLOOR
ASSAM SECRETARIAT
DISPUR
GUWAHATI-06

7:DEPARTMENT OF CULTURAL AFFAIRS
THROUGH DIRECTOR

DIRECTORATE OF ARCHAEOLOGY

GOVT. OF ASSAM
GOPINATH BORDOLOI ROAD
AMBARI
GUWAHATI ASSAM
PIN-781001

8:DEPARTMENT OF TOURISM
THROUGH PRINCIPAL SECRETARY
GOVT. OF ASSAM
ASSAM
SECRETARIAT (CIVIL)

BLOCK F
3RD FLOOR
DISPUR
GUWAHATI-06
ASSA

For the Petitioner : Ms. S. Gupta, Sr. Adv (VC).

Mr. R.P. Sarmah, Sr. Adv.
Mr. D. Doley, Adv.

For the Respondents : Mr. D. Saikia, AG, Assam.
Mr. D. Nath, Sr. GA, Assam.
Mr. D.K. Sarmah, Addl. Sr. GA, Assam.
Mr. R.K.D. Choudhury, DSGI.

BEFORE
HON'BLE THE CHIEF JUSTICE
THE HON'BLE MR. JUSTICE SUMAN SHYAM

02/04/2024
Vijay Bishnoi, CJ

Having heard the learned counsel for the petitioner, we deem it appropriate to issue notice to the State of Assam to file their response to the writ petition.

Mr. D. Nath, learned Senior Government Advocate, Assam assisting Mr. D. Saikia, learned Advocate General, Assam, accepts notice on behalf of the State of Assam.

Two weeks time is granted to file the response.

List on 22/04/2024.

JUDGE

CHIEF JUSTICE

sukhamay

Comparing Assistant